948. ADV. A.M. ARIFF:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the Government has taken any steps for enhancing the facilities at the ESI hospitals run by the ESI corporation as well as the State Governments in the past three years in the State of Kerala;
(b) if so, the details thereof and expenditure in this regard;
(c) whether the Government will consider upgrading the existing ESI dispensaries in Kerala to full-fledged hospitals on the basis of need assessment; and
(d) whether the Government proposes to upgrade the ESI hospital in Alappuzha in Kerala to a super specialty hospital and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(Shri Rameswar Teli)

(a) & (b): The Employees’ State Insurance Corporation (ESIC) has taken a number of measures to strengthen/enhance the facilities in State run ESI hospitals as well as ESI Corporation run hospitals including in Kerala. This is a continuous & ongoing process and some of the steps taken in this regard including for state of Kerala are as under:

Contd..2/-
i. In the year 2018, ESI Corporation has given in-principle approval for upgradation of ESIS hospital, Ernakulam, Kerala from 65 to 100 beds.

ii. ESI Corporation is encouraging formation of State ESI society, so that they have more administrative and financial freedom to take decision for improvement of medical services.

iii. ESI Corporation has decided to bear entire expenditure (within the ceiling) on medical care incurred by the State Government for a period of 3 years w.e.f. 2019-2020.

iv. Enhancement of 50% bed strength, if bed occupancy is more than 70% in ESI hospitals for the three consecutive years.

v. ESIC is providing Rs.200/- per Insurance Person (IP) per annum over and above the ceiling to the State Government, where the bed occupancy in all the State ESI hospitals is more than 70% during the concluded financial year.

vi. Under Project Implementation Plan (PIP) for State ESI Scheme, assistance is provided for improvement and upgradation of medical services by means of adding new services and procurement of equipment etc.

(c) & (d): Upgradation of any ESI dispensary or hospital is based on need assessment and in accordance with ESIC norms.

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